

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 04(ND)10
CA. NO.

CORAM:

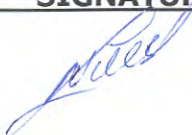
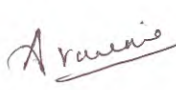
PRESENT: SH. S.K. MOHAPATRA
HON'BLE MEMBER (T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.05.2017

NAME OF THE COMPANY: M/s. Sh. SP Gupta V/s. M/s. International Commernter Ltd. & ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1	Mr. Nitesh Jain	Adv] Per	
2	Mr. Pradeep Phargra	CA		
3	Arunima Bose	Adv] Respondent-1-6	


Order

A letter for adjournment had been circulated on behalf of the learned counsel for the petitioner. Last opportunity is being granted to the parties to address for final arguments. To come up on 18th July 2017.



[S.K. MOHAPATRA]
MEMBER [T]

(Shipra Mittal)



[INA MALHOTRA]
MEMBER [J]